

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): Sir, I beg to lay on the Table, under section 26 of the Environment (Protection) Act 1986, a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests (Department of Environment, Forests and Wildlife):—

(i) S.O. No. 82(E), dated the 16th February, 1987, publishing the Environment (Protection) Amendment Rules, 1987.

(ii) S.O. No. 83(E), dated the 16th February, 1987, empowering the persons listed in the Table for the purposes of sub-section (1) of section 10 of the said Act.

(iii) S.O. No. 84(E), dated the 16th February, 1987, empowering the officers listed in the Table for the purposes of sub-section (1) of section 11 of the said Act.

[Placed in Library. See No. LT. 3787/87 for (i) to (iii)]

**I Report and Certified Accounts (1985-86) of the Employees' State Insurance Corporation and related papers.**

**II Consolidated Accounts (1985-86) of the Employees Provident Fund Scheme 1952, the Employees Family Pension Scheme, 1971 and the Employees Deposit Linked Insurance Scheme, 1976 and related papers.**

**III Employees Family Pension (Amendment) Scheme, 1986**

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under section 36 of the

Employees' State Insurance Act, 1948:—

(i) Annual Report of the Employees' State Insurance Corporation for the year 1985-86.

(ii) Certified Annual Accounts of the Employees' State Insurance Corporation for the year 1985-86, and the Audit Report thereon, together with the Director General's comments on the consolidated Audit Report.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

[Placed in Library. See No. LT. 3752/87 for (1) and (2)]

II. A copy each (in English and Hindi) of the following papers:—

(i) Consolidated Annual Accounts of the Employees' Provident Fund Scheme, 1952, the Employees' Family Pension Scheme, 1971, and the Employees' Deposit Linked Insurance Scheme, 1976, for the year 1985-86, and the Audit Report thereon.

(ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above  
[Placed in Library. See No. LT. 3753/87 for (i) and (ii)]

III. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.F. No. 1042, dated the 29th November, 1986, publishing the Employees' Family Pension (Amendment) Scheme, 1986, under sub-section (2) of section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT. 3750/87]

I. Notification of the Ministry of Finance (Department of Revenue)